GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4156

TO BE ANSWERED ON THE 19TH AUGUST, 2025/ SRAVANA 28, 1947 (SAKA)

DATA ON STERILIZATION

4156. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government maintains records of the number of sterilizations both forcible and voluntary conducted across the country during the National Emergency period from 1975 to 1977;
- (b) if so, the details thereof, State and year-wise;
- (c) whether any distinction is made in Government records between voluntary and coercive sterilizations during that period;
- (d) whether any official inquiries or reports were commissioned post-Emergency to assess the human rights violations or irregularities in sterilization drives; and
- (e) if so, the details and findings of such reports and whether any compensation or redressal mechanisms were instituted for affected persons?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): The Government had set up a Commission of Enquiry under the Chairmanship of Justice J. C Shah (retired Chief Justice of Hon'ble Supreme Court of India) on 28.05.1977 to inquire into, inter-alia, excesses,

malpractices and misdeeds during the Emergency including use of force in the implementation of the family planning programme.

As per the Report, the then Government had set targets for sterilization in the years 1975-76 and 1976-77 for States/Union Territories under Family Planning programme. Details on the targets given and the number of sterilizations undertaken in the States/ Union Territories in the two years is at Annexure. Further, a total of 548 complaints of sterilization of unmarried persons and 1774 cases of death linked to sterilization during the Emergency period were also reported to the Shah Commission. The Shah Commission Report was tabled in Parliament on 31.08.1978.

NUMBER OF STERILIZATION AS FAMILY PLANNING PROGRAMME CONDUCTED ACROSS THE COUNTRY DURING EMERGENCY:

Name of State/UT	1975-76		1976-77	
	Target set by	Achievement	Target set by	Achievement
	Government		Government	
	of India		of India	
Andhra Pradesh	2,94,200	1,65,163	4,00,000	7,41,713
Assam	67,300	1,47,545	1,70,000	2,26,205
Bihar	2,02,500	1,65,531	3,00,000	6,80,000
Gujarat	1,82,400	1,53,000	2,00,000	3,17,000
Haryana	74,300	57,942	52,000	2,22,000
Himachal Pradesh	18,600	16,830	31,500	1,00,740
Jammu & Kashmir	7,000	9,502	31,000	15,794
Karnataka	1,39,000	1,20,671	2,44,500	4,88,861
				(upto
				28.02.77)
Kerala	1,48,400	1,56,622	2,22,500	2,06,600
Madhya Pradesh	1,63,800	1,12,000	2,67,500	10,01,000
Maharashtra	3,18,300	6,11,000	5,62,000	8,33,000
Manipur	1,600	847	4,500	6,286
Meghalaya	1,500	2,100	3,500	7,513
Nagaland	-	•	-	355
Orissa	1,09,200	1,25,040	1,95,500	3,22,984
Punjab	43,100	53,083	46,500	1,39,905
Rajasthan	1,06,100	86,000	1,75,000	3,64,760
Sikkim	-	ı	-	262
Tamil Nadu	2,11,300	2,70,691	5,00,000	5,69,756
Tripura	3,400	4,140	9,000	12,600
Uttar Pradesh	1,75,000	1,28,000	4,00,000	8,37,000
West Bengal	1,96,100	2,06,421	3,92,500	8,80,000
Andaman & Nicobar	200	242	500	1,376
Islands Arunachal Bradoch	100	22	600	268
Arunachal Pradesh Chandigarh	1,300		2,000	2,590
Dadra & Nagar	350	1,163 241	600	695
Haveli	330	241	600	695
Delhi	11,200	22,510	29,000	1,38,517
Goa, Daman & Diu	4,400	2,800	8,000	5,571
Lakshadweep	50	56	200	149
Mizoram	900	905	1,800	679
Pondicherry	3,400	4,688	5,300	8,030
Total	24,85,000	26,24,755	42,55,500	81,32,209

(SOURCE: J C SHAH COMMISSION REPORT)